

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SUNIL THOMAS

Petition(s) for Special Leave to Appeal (Civil) No(s).24268/2008

STATE OF M.P.& ORS.

Petitioner(s)

VERSUS

UMAKANT TRIPATHI

Respondent(s)

(With appln(s) for c/delay in filing SLP and office report)

Date: 29/03/2011

This Petition was called on for hearing today.

For Petitioner(s)

Mr.Naveen Sharma,adv.
Mr.B.S.Banthia,adv.
Ms. Vibha Datta Makhija,Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
O R D E R

Await return of notice of the sole respondent in
each case. Ld.counsel for the petitioner is granted
four weeks time as a last chance for filing proof of
dasti.

List the matter on 29.04.2011.

(Sunil Thomas)
Registrar